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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11721/2018 & CM APPL. 3433/2020

GODAVARI CORPORATION PVT. LTD. AND ORS.

..... Petitioners

Through: Mr. Jayant Mehta, Sr. Advocate with Mr. Manik Dogra, Advocate

versus

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED AND ORS. Respondents

Through: Syed Arsalan, Mr. Prateek Mr. Khaitan and Mr. Shitij Chakravarty, Advocates (Through VC) Mr. Shahrukh Inam & Ms. Usha Singh, Advs. for R-3 Mr. Sunil Kumar, Advocate for R-4 Mr. Ankur Goel, Adv. for R-5 Mr. D. Satya Sai Sumanth with Mr. K.V. Girish Chowdary, Advocates for R-6. Mr. Mayank Malhotra, Advocate with Mr. S. Sood, Advocate for R-8 Mr. R.P. Agrawal, Manisha Agrawal and Mr. Chandan Kumar Jha. Advocates for R-9(Through VC) Mr. Amish Tandon and Mr. Ayush Beotra, Advocates for R-10 and 12

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+ W.P.(C) 11723/2018 & CM APPL. 3434/2020, CM APPL. 49664/2022

ZENITH BIRLA (INDIA) LTD. Petitioner Through: Mr. Sandeep Sethi, Sr. Advocate with Ms. Anju Jain, Mr. Hitesh Sachap and Ms. Rabi Karmakar, Advocates

versus

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EDELWEISS ASSET RECONSTRUCATION COMPANY LIMITED AND ORS. Respondents

Through: Mr. Syed Arsalan, Mr. Prateek Khaitan and Mr. Shitij Chakravarty, Advocates (Through VC) Mr. Sunil Goyal, Advocate for R-2 Mr. Shahrukh Inam & Ms. Usha Singh, Advs. for R-3 Mr. Sunil Kumar, Advocate for R-4 Mr. Ankur Goel, Adv. for R-5. Mr. D. Satya Sai Sumanth with Mr. K.V. Girish Chowdary, Advocates for R-6. Mr. R.P. Agrawal, Manisha Agrawal and Mr. Chandan Kumar Jha. Advocates for R-9 (Through VC) Mr. Mayank Malhotra, Advocate with Mr. S. Sood, Advocate for R-8 Mr. Amish Tandon and Mr. Ayush Beotra, Advocates for R-10 and 14

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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<u>ORDER</u> 01.03.2024

List on 08th July, 2024. Interim order, if any, to continue.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

MARCH 1, 2024/hp